

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2939

ANSWERED ON:30.07.2014

CLEARANCE FOR SMARAKS

Ahir Shri Hansraj Gangaram;Lokhande Shri Sadashiv Kisan

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has received proposals for clearance to Shivaji Smarak in Arabian Sea and Baba Bhimrao Ambedkar Smarak in Maharashtra;

(b) if so, the details and the present status thereof; and

(c) the time by which the clearance to these proposals are likely to be accorded?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)& (b) No proposals for clearance to Shivaji Smarak in Arabian Sea and Baba Bhimrao Ambedkar Smarak in Maharashtra have been received.

However, proposals of Maharashtra Government as recommended by Maharashtra Coastal Zone Management Authority (MCZMA) for amending the Coastal Regulation Zone Notification, 2011 to incorporate special provisions to enable development of these smaraks within CRZ area were received was sent for legal vetting of Ministry of Law and Justice.

Regarding the proposed amendment relating to the development of Dr. Babasaheb Ambedkar, Ministry of Textiles has obtained a legal opinion from Solicitor General, as per which, Ministry of law and Justice intimated that the legislation regarding the transfer of land shall be made prior to bringing the proposed amendment to the CRZ Notification. The proposed legislation by the Ministry of Textiles is yet to be enacted.

(c) Does not arise in view of the reply given to part (a) and (b) above.